GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4745 ANSWERED ON:23.04.2013 MERCY PETITIONS Bajirao Shri Patil Padamsinha ;Choudhary Shri Bhudeo;Sukur Shri Jadhav Baliram;Verma Shri Sajjan Singh;Viswanathan Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of mercy petitions disposed of by the Government during the last six months; and

(b) the details of mercy petitions pending with the Government, as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): During the last six months, 11 mercy petition cases have been disposed of under Article 72 of the Constitution of India.

(b): As on date, 5 mercy petition cases are pending for consideration of the Government under Article 72 of the Constitution of India.